

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3412
ANSWERED ON:12.02.2014
SPECIAL PACKAGE FOR STATES
Reddy Shri Modugula Venugopala

Will the Minister of PLANNING be pleased to state:

- (a) the details of the schemes for which funds have been provided under the special package for some States during the last three years and current year;
- (b) the amount of funds allocated and released to each State and spent therefrom, year- wise;
- (c) whether the said schemes have been implemented properly;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefore?

Answer

MINISTER OF STATE FOR PARLIMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) to (b): The State Governments send proposals from time to time for Special Package/ Special Assistance/ Financial Assistance for different purposes. The State-specific need based special dispensations are made as and when warranted through existing programmes / schemes under Annual Plans. The details of Special grant approved to States during Annual Plan 2010-11, 2011-12, 2012-13 & 2013-14 are given at Annexure I ,II, III & IV respectively.

(c) to (e): The concerned Central Ministries / Departments monitor the schemes for proper implementation and funds are released to the State Governments on the basis of scheme guide lines and timely submission of utilization certificates. The other mechanisms include third party monitoring and concurrent evaluation. The Comptroller and Auditor General (C&AG) also conduct the audit and the C&AG Reports are placed before the Parliament and/or State Legislature.